

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.2390
ANSWERED ON 21.03.2023

ELECTRIFICATION UNDER DDUGJY IN PUNJAB

2390 SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of **POWER**
be pleased to state:

- (a) the details of the funds allocated and utilized under Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY) for Punjab in the last three years, year-wise, and district-wise;
- (b) the number of villages which are not 100 per cent electrified yet in the State district-wise;
- (c) whether Government has conducted any study on irregular load shedding of electricity in the last three years, if so, the report thereof, year-wise and State-wise ;
- (d) if not, the reasons therefor; and
- (e) the number of schools, panchayats, hospitals and police stations still not 100 per cent electrified yet in the State, district-wise?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : There was no upfront allocation of funds for any State/District under Deen Dayal Upadhyaya Gram Jyoti Yojana(DDUGJY). Funds were released for sanctioned projects in instalments based on the reported utilization of the funds released in the previous instalments and fulfilment of stipulated conditions. The details of funds allocated/disbursed and utilized under DDUGJY during the last three years for Punjab state are as under:

(Rs. In Crore)				
2019-20	2020-21	2021-22	Total grant released	Grant utilized
115	16	35	166	100%

(b) : As reported by the States, all the inhabited un-electrified villages as per census 2011 had been electrified by 28th April, 2018 across the country.

(c) & (d) : Electricity is a concurrent subject and providing 24x7 electricity to all the consumers is the primary responsibility of concerned State Governments/Power Distribution Companies (DISCOMs). Government of India has taken a joint initiative with all the States/UTs for drawing up of State specific plans for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the “24x7 Power For All” document to provide electricity to all from 1st April, 2019.

Interruptions in the supply of electricity is generally on account of constraints in distribution network, or financial constraints with some Distribution Companies not having the money to pay for power. Government of India has assisted the States through its schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Ujwal discom Assurance Yojana (UDAY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana – SAUBHAGYA.

As per the 11kV feeders data reported by States/Discoms on NPP, the Average hours of Power Supply in a Day (HH.hh) in rural & urban area at all India level during the last three years are as under:

Year	Rural (HH.hh)	Urban (HH.hh)
2019-20	20.8	23.7
2020-21	21.2	23.7
2021-22	20.5	23.7

The State-wise details of average hour of Power Supply in a day for rural and urban areas across the country are at **Annexure**.

(e) : State Government of Punjab has reported that all the inhabited un-electrified villages as per Census 2011 have been electrified. Ministry of Power does not maintain details about consumer level connections.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2390 ANSWERED IN THE RAJYA SABHA ON 21.03.2023

State-wise average hours of Power Supply in a day for the last three years (HH.hh)

Sl. No.	State Name	2019-20		2020-21		2021-22	
		RURAL	URBAN	RURAL	URBAN	RURAL	URBAN
1	Andhra Pradesh	23.63	23.92	23.67	23.90	23.58	23.89
2	Arunachal Pradesh#*	0.00	0.00	0.00	22.73		22.73
3	Assam#	0.00	23.80	0.00	0.00		23.67
4	Bihar	21.85	23.13	21.88	23.38	20.34	23.55
5	Chhattisgarh	0.00	23.98	0.00	23.98	21.25	23.82
6	Delhi**	0.00	0.00	0.00	0.00		24.00
7	Goa*	0.00	22.75	0.00	23.73		23.78
8	Gujarat	23.12	23.95	23.73	23.95	23.50	23.96
9	Haryana	19.23	23.27	19.95	23.40	16.26	23.63
10	Himachal Pradesh	15.65	23.85	15.83	23.85	13.27	23.90
11	Jammu and Kashmir#*	-	-	-	21.98	-	22.28
12	Karnataka	17.22	23.83	19.18	23.85	17.56	23.59
13	Kerala	21.97	23.98	21.00	23.92	19.62	23.93
14	Madhya Pradesh	23.03	23.85	22.65	23.93	19.35	23.88
15	Maharashtra	20.45	23.97	20.97	23.98	23.17	23.99
16	Meghalaya#	0.00	23.98	0.00	23.93		23.93
17	Manipur#*	0.00	0.00	0.00	0.00		23.65
18	Mizoram#	0.00	23.67	0.00	23.80		23.87
19	Nagaland#*	0.00	23.50	0.00	22.73		23.45
20	Odisha*	20.02	23.65	21.27	23.85	23.22	23.65
21	Puducherry*	20.45	0.00	23.15	0.00	20.30	
22	Punjab	23.17	23.72	22.60	23.77	22.12	23.68
23	Rajasthan	21.30	23.88	21.37	23.98	21.29	23.89
24	Tamil Nadu	20.97	23.97	21.52	0.00	22.15	23.98
25	Telangana	22.22	23.92	22.15	23.92	21.94	23.93
26	Tripura*	19.55	0.00	19.55	23.98	19.93	23.90
27	Uttar Pradesh	17.03	23.57	16.43	23.75	15.99	23.42
28	Uttarakhand	21.67	23.40	21.97	23.65	21.57	23.62
29	West Bengal	23.07	23.97	23.07	23.98	23.48	23.82
	All India	20.8	23.7	21.2	23.7	20.53	23.78

Note 1: # Only Urban data is Available

Note 2: * States has not submitted data on NPP.

Note 3: States/UTs not present in the list are not mapped on NPP

Note 4: **Delhi has been on boarded on NPP in April 2021. So data for previous FYs is not available on NPP
